कारखाने पारस (भुमावल) रभापर खेड़ा, कोराडी ग्रीन पेंग जल विद्युत् परियोजना है जिससे रेलवे को बिजली सरलता से मिल सकती है। रेलवे लाइन भी डबल है। भुसावल से नागपूर तक इलेक्ट्रिफिकेशन के लिए प्राथमिकना दे कर रकम भी पिछले वर्ष वजट में रखी गई थी ग्रीर काम भी प्रारम्भ किया गया। इस काम के वास्ते नागपूर में आफिस के लिए काफ़ी बड़ी विलिंडग किराये पर ली गई, स्टाफ के सभी स्थानान्तरण किंये गये । इलेक्ट्रिकेशन का सर्वे भी पूरा हो चुका है, मैटीरियल भो ग्राया पडा है लेकिन इस वर्ष प्राथमिकता वदल कर दूसरी लाइन को प्राथमिकता दी गई जिसका सर्वे भी नहीं हम्रा, इस काम को पीछे की प्राथमिकता दे कर काय धीमा कर दिया है। मेरा सरकार से निवदन है कि भूसावल, नागपूर, दुर्ग रेलवे लाइन के इलेक्ट्रिकिकेणन को जैसे पहले प्राथमिकता दो गई थी वह वसे ही इस कार्य को जल्द से जल्द पूरा करने के ग्रादेश देने का ाष्ट करें।

(vi) MED FOR PROPER SURVEY TO IDENTIFY THE SMALL FARMERS WITH A VIEW TO A SIST THEM FINANCIALLY.

SHRI ARJUN SETHI (Bhadrak): To assist small farmers-those with less than two hestares of land-the Government set up the Small Farmers Development Agency over a de ade ago. But as a tudy pon ored by the U.N. Centre for Regional Development shows, it has had hardly any impast. For a start, the SFDA moves at a snail's pace. It reaches no more than a million families each year. At this rate, it will take 50 years to establish contact with the 50 million landless labourers. By that time the number of small farmer would have shot up, further increasing the SFDA's responibility.

The major flaw SFDA suffers from is that it invariably fails to conduct a survey to identify the people it intends to benefit.

As such, relatively well-off farmers, who are more organized, often manage to corner most of the sub-idies it offers. Even as it take, step, to ensure that these go to small farmers, it must do much more to help them receive loans from commercial bank. This can be achieved by goading the Patwaris to produce the relevant documents peedily. Moreover, the SFDA will enable small farmers to supplement their income if it markets the products of their milch animals, many of which are obtained by loans it has extended. It can at least see to it that unhealthy animals are not palmed off on them, a frequent occurrence since few States have operational veterinary departments. Hence, I urge upon the Government at the Centre to ee that these lacunae are dealt with, to help the poor for the successful implementation of programmes at the grass root level.

12.32 hrs.

STATEMENT UNDER RULE 377 AND QUESTION OF PRIVILEGE

DR. GOLAM YAZDANI (Raiganj): I miraculouly escaped from 'an attempt on my life at about 9.15 p.m. on the 8th October 1982. On that night, I was coming from the northern ide of Chanchal P.5. of Malda district in West Bengal by a motor cycle, after some party work. Another perion was driving it. As we reached Chanch'al proper and were entering the bazar, I haw an assembly of many people at the 'Sukanto Mor', a notorious pot with many shops belonging to the ruling party men. The motor cycle was stopped by a man. I got down, and saw a crowd with lathin, etc. advancing towards Some people warned me that there me. was a great danger in my staying there, and that I must not go forward. While I was running across the field. I could hear ome people shouting "There goes the doctor; catch hold of him". I ran and approached a house on the southern side of the field, where two persons were standing in front of the door. I begged them for giving me shelter, and they took me inside through the front door and cloued it. After a few minutes, one man